

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No.22 OF 2006

Wednesday, this the 11th day of April, 2007

CORAM :

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER**

Smt.C.Lalithambika.
Gramin Dak Sevak Branch Postmaster,
Mampuzhathara PO, Edamom,
Pathanamthitta. : Applicant

(By Advocate Mr. P.C.Sebastian)

1. The Superintendent of Post Offices
Pathanamthitta Division,
Pathanamthitta.
2. The Director General
Department of Posts,
Government of India, Dak Bhavan,
New Delhi.
3. Union of India represented by Secretary,
Ministry of Communications
Department of Posts,
New Delhi. : Respondents

(By Advocate Mr. Thomas Mathew Nellimoottil)

The application having been heard on 11.04.2007, the
Tribunal on the same day delivered the following :

ORDER

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

The applicant is working as GDS BPM, Mampuzhathara since 1984 and is continuing in the same post. She submitted a representation for transfer as GDS BPM, Shaliacary near to her matrimonial house on 05.12.2005. Since her request for transfer was not considered by the respondents , she filed OA 859/05 which was disposed of on the ground that the matter was still pending before the authorities. By Annexure A-5 order the request was rejected.

2. During pendency of the OA, respondent department has re-considered the earlier rules relating to transfer and issued certain guidelines prescribing the criteria for transfer in public interest and the applicant's case falls within this criteria.

3. When the matter came up today, the learned counsel for respondents submitted on instructions that the respondents are ready to consider the request of the applicant for transfer within the guidelines now issued.

4. Accordingly, recording the statement of the respondents, this OA is closed. No costs.

Dated, the 11th April, 2007.


K.B.S. RAJAN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN

VS